

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

Diary No.563/2017

In

TP No.11/2016
(CP No.160/2013)

Under Section 420 (2) of the Companies Act, 2013

In the matter of:

Inder Chand Pincha ... Applicant/Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Non-applicants/Respondents

Coram :

Mr Justice P K Saikia, Member(J)

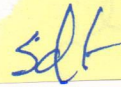
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ORDER

Date of Order: 25th October 2017

Mr A.K. Srivastava and Mr A. Baruah, learned Advocates are present on behalf of the applicant/petitioner. None present for the non-applicants/respondents.

2. List this matter on 13.11.2017.



Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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